

**CITY CIVIL COURT MUMBAI**  
**IN THE COURT OF H.H.J. Shri Gopal G. Bhansali**  
**COURT 11 ADDL SESSIONS JUDGE**  
**CIVIL CAUSE LIST DATED 23-03-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<b><u>HEARING</u></b>				
<b>At 2 45 pm Afternoon Session</b>				
1	SUIT	100521/2020	Mohd. Ashfaque Shaikh Vs MCGM	S. K. Dubey and Mr. Mukesh S. Dubey
<b>Sub Matter: NOTICE OF MOTION/0101066/2020</b>				
2	NOTICE OF MOTION	101066/2020	Mohd. Ashfaque Shaikh Vs MCGM	S. K. Dubey  adv.
<b>( Main Matter SUIT/0100521/2020)</b>				
<b><u>RECORDING EVIDENCE</u></b>				
<b>At 11.00 AM Morning Session</b>				
3	SUIT	104547/2012	SMT. SHANTABAI A. RAJOLI Vs MCGM	V.T. DUBEY
4	SUIT	103836/2013	MANGAL SINGH M RATHORE Vs MCGM	M-S M P VASHI ASSOCIATES
5	SUIT	103538/2014	Vijay Dashrat Shetye Vs Mumbai Municipal Corporation of Gr. Bombay	Shri. P.S.Tiwari
6	SUIT	100210/2016	Mr. Amar Bahadur Verma So. Nanhu Verma Vs 1.Anil Harishchandra Parab 2.Arun Harishchandra Parab 3.D.D.Sawant 4.Additional Tehsildar 5.MCGM	V.T. Dubey and Associates
<b>Sub Matter: NOTICE OF MOTION/0100509/2016</b>				
7	NOTICE OF MOTION	100509/2016	Amar Bahadur Verma S-o Nanhu Verma Vs Anil Hairshchandra Parab And Ors	V. T. Dubey
<b>( Main Matter SUIT/0100210/2016)</b>				
8	SUIT	100604/2016	Raghnunath Bhimrao Zodage Vs 1. The Commissioner MCGM 2. Asstt Commissioner MCGM	Manoj P. Gholap
<b><u>RECORDING EVIDENCE P.H.</u></b>				
9	SUIT	100464/2009	Shashank CHS LTD Ors Vs Lokpriya Housing Development Pvt Ltd Ors	Kocharekar

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S.No.	Case Type	Case No.	Title	Name of Advocate
10	SUIT	102293/2011	M-S JAI HIND OIL MILLS CO. Vs MCGM	P.D.GANDHY
<b>ADMISSION DENIAL</b>				
11	SUIT	101748/2018	1. Mr. Rakesh Shivram Bhise Vs 1. Smt. Parvati Shankar Bhise 2. Brihanmumbai Mahanagar Palika	Ankit A. Chaturvedi and Santosh Amrutsagar
<b>WRITTEN STATEMENT</b>				
12	SUIT	102551/2017	1.Mr. Mohan Narsi Jethwa 2. Mr. Phumansingh Boota Singh Dhandhyal Vs MCGM	Shri S. K. Dubey
<b>At 11.00 AM Morning Session</b>				
13	SUIT	100820/2010	ANANDIBAIRAGHUNATHBUNDEANR Vs MUNICIPAL CORPORATION OFGR.MUMBAI	MR.R.O.PATHAK
<b>NM FOR HEARING</b>				
<b>At 2 45 pm Afternoon Session</b>				
14	SUIT	102079/2011	MRS. PRADRUYA P.AHIRE Vs MCGM	S.K.DUBEY
<b>Sub Matter: NOTICE OF MOTION/0100487/2018</b>				
15	SUIT	100762/2012	SMT RUKAMANI BHAGAWAN AHIRE Vs M.C.G.M.	SATYAM R.DUBE
<b>Sub Matter: NOTICE OF MOTION/0100807/2012</b>				
16	NOTICE OF MOTION	100807/2012	SMT RUKAMANI B HAGAWAN AHIRE Vs M C G B	SATYAM R DUBEY
<b>( Main Matter SUIT/0100762/2012)</b>				
17	SUIT	100552/2013	SAYYED MOHAMMED IQBAL HABIBULLAH Vs MUNICIPAL CORPORATION OF GREATER MUMBAI AND ANR	V.Y. MISHRA
<b>Sub Matter: NOTICE OF MOTION/0100724/2013</b>				
18	SUIT	100553/2013	SAYYED MOHAMMED IQBAL HABIBULLAH Vs MCGM	V.Y. MISHRA
<b>Sub Matter: NOTICE OF MOTION/0100207/2017</b>				

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19	NOTICE OF MOTION	100724/2013	MR. SAYYED MOHD. IQBAL HABIBULLAH Vs MCGB AND ORS	MR. VINOD Y. MISHRA
<b>( Main Matter SUIT/0100552/2013)</b>				
20	SUIT	104483/2013	MR. PARAG PANDURANG TAMBE Vs MCGM	V T DUBEY AND ASSOCIATES
<b>Sub Matter: NOTICE OF MOTION/0103019/2015</b>				
21	SUIT	104484/2013	PARAG PANDURANG TAMBE Vs MCGM	V T DUBEY AND ASSOCIATED
<b>Sub Matter: NOTICE OF MOTION/0103018/2015</b>				
22	SUIT	100898/2014	SMT. KANJANA P.MUTTU PUJARI Vs MCGM	V.T. DUBEY AND ASSOCIATES
<b>Sub Matter: NOTICE OF MOTION/0100692/2017</b>				
23	SUIT	100958/2014	MR. NIMESH J. PATEL Vs MUNICIPAL CORPORATION OF GR MUMBAI	SHARAD K. BHOSLE
<b>Sub Matter: NOTICE OF MOTION/0101446/2014</b>				
24	SUIT	100959/2014	MR. MAYUR KANTILAL SHAH Vs MCGM	SHARAD K. BHOSLE
<b>Sub Matter: NOTICE OF MOTION/0101445/2014</b>				
25	NOTICE OF MOTION	101445/2014	MR MAYUR KANTILAL SHAH Vs MCGM	SHARAD K BHOSLE
<b>( Main Matter SUIT/0100959/2014)</b>				
26	NOTICE OF MOTION	101446/2014	NIMESH J PATEL Vs MUBICIPAL CORPORATION OF GR MUMBAI	SHARAD K BHOSLE
<b>( Main Matter SUIT/0100958/2014)</b>				
27	NOTICE OF MOTION	103018/2015	Parag Pandurang Tambe Vs MCGM	V. T. Dubey And Associates
<b>( Main Matter SUIT/0104484/2013)</b>				
28	NOTICE OF MOTION	103019/2015	Parag Pandurang Tambe Vs MCGM	V. T. Dubey And Associates
<b>( Main Matter SUIT/0104483/2013)</b>				

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
29	SUIT	100166/2016	Mr. Christopher W. Ferro Vs MCGM	Mr. Ashutosh Shukla
<b>Sub Matter: NOTICE OF MOTION/0100311/2016</b>				
30	SUIT	100167/2016	Mr. Francis W. Ferro Vs MCGM	Mr. Ashutosh Shukla
<b>Sub Matter: NOTICE OF MOTION/0100312/2016</b>				
31	NOTICE OF MOTION	100311/2016	Mr Christopher W Ferro Vs MCGM	Ashok Shukla
<b>( Main Matter SUIT/0100166/2016)</b>				
32	NOTICE OF MOTION	100312/2016	Mr Francis W. Ferro Vs MCGM	Ahsuotosh Shukla
<b>( Main Matter SUIT/0100167/2016)</b>				
33	SUIT	101957/2016	Smt. Archana Gorakh Kamble Vs 1.The MCGM 2.The Asst. Municipal Commissioner	Mr. Pratap F. Singh
<b>Sub Matter: NOTICE OF MOTION/0103464/2016</b>				
34	SUIT	101958/2016	Smt. Vimal Hanumat Khade Vs 1.The MCGM 2.The Asst. Municipal Commissioner	MR. Pratap F. Singh
<b>Sub Matter: NOTICE OF MOTION/0103465/2016</b>				
35	NOTICE OF MOTION	103464/2016	Smt. Archana Gorakh Kamble Vs 1.The MCGM 2.The Asst. Municipal Commissioner	Mr. Pratap Singh
<b>( Main Matter SUIT/0101957/2016)</b>				
36	NOTICE OF MOTION	103465/2016	Smt. Vimal Hanumat Khade Vs 1.The MCGM 2.The Asst. Municipal Commissioner	MR. Pratap Singh
<b>( Main Matter SUIT/0101958/2016)</b>				
37	NOTICE OF MOTION	100207/2017	Sayyed Mohammed Iqbal Habibulla Vs 1. MCGM 2. Ms Kakade Infra Project And Ors	Vinod Y. Mishra
<b>( Main Matter SUIT/0100553/2013)</b>				
38	NOTICE OF MOTION	100692/2017	Smt Kanjana P. Muttu Pujari Vs MCGM	V. T. Dubey And Associates
<b>( Main Matter SUIT/0100898/2014)</b>				

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39	SUIT	100736/2017	Shri Aftab Chuttan Qureshi Vs 1. MCGM 2. Asstt Municipal Commissioner L Ward	Mr Pratap Singh
<b>Sub Matter: NOTICE OF MOTION/1001174/2017</b>				
40	NOTICE OF MOTION	1001174/2017	Shri Aftab Chuttan Qureshi Vs MCGM	Pratap Singh
<b>( Main Matter SUIT/0100736/2017)</b>				
41	NOTICE OF MOTION	100487/2018	Mrs Pradnya Prakash Ahire Vs MCGM	S. K. Dubey
<b>( Main Matter SUIT/0102079/2011)</b>				
42	SUIT	100387/2018	Mr. Naveen Shankar Shetty Vs 1. MCGM 2. The Asst. Municipal Commissioner	Mr. Nilesh R. Pandey
<b>Sub Matter: NOTICE OF MOTION/0100804/2018</b>				
43	NOTICE OF MOTION	100804/2018	Mr. Naveen Shankar Shetty Vs 1. MCGM 2. The Asst. Municipal Commissioner	Mr. Nilesh R. Pandey
<b>( Main Matter SUIT/0100387/2018)</b>				
44	SUIT	100915/2018	1.Mr.Christopher W. Ferro 2.Mr.Francis W. Ferro Vs MCGM	
<b>Sub Matter: NOTICE OF MOTION/0101656/2018</b>				
45	SUIT	101030/2018	Mr. Vishwanath Shankar Mathpathi Vs MCGM	Suraj Kudalkar
<b>Sub Matter: NOTICE OF MOTION/0102090/2018</b>				
<b>Sub Matter: NOTICE OF MOTION/0101555/2018</b>				
46	NOTICE OF MOTION	101555/2018	Mr. Vishwanath Shankar Mathpathi Vs MCGM	Suraj Kudalkar
<b>( Main Matter SUIT/0101030/2018)</b>				
47	NOTICE OF MOTION	101656/2018	1.Mr.Christopher W. Ferro 2.Mr.Francis W. Ferro Vs B.M.C.	Nilesh R. Pandey
<b>( Main Matter SUIT/0100915/2018)</b>				
48	NOTICE OF MOTION	102090/2018	Mr. Vishwanath Shankar Mathpathi Vs MCGM	Suraj Kudalkar
<b>( Main Matter SUIT/0101030/2018)</b>				

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49	NOTICE OF MOTION	102193/2018	M/s. Skicon Infrastructure Co - Suit No.7559/18 Vs MCGM	G. S. Bhatt
50	NOTICE OF MOTION	104235/2018	Smt. Tara Harischandra Rahate - Suit St. No.14776 of 2018 Vs MCGM	R. K. Mendadkar
<b>( Main Matter SUIT/0103008/2018)</b>				
51	SUIT	103008/2018	Smt. Tara Harischandra Rahate Vs MCGM	R. K. Mendadkar
<b>Sub Matter: NOTICE OF MOTION/0104235/2018</b>				
52	SUIT	100188/2019	M/s. Skicon Infrastructure Co Vs MCGM	Shri G. S. Bhat
53	NOTICE OF MOTION	100086/2020	Amarnath Bhaskar Yadav and Ors. in Su. St. No.14384 of 19 Vs MCGM	Mrs. Sarita S. Donde
54	SUIT	100247/2020	Amarnath Bhaskar Yadav Vs MCGM	Mrs. Sarita S. Donde
55	SUIT	100997/2020	Mrs. Manisha Shashikant Sabale Vs MCGM	Suraj Kudalkar
<b>Sub Matter: NOTICE OF MOTION/0101136/2020</b>				
56	SUIT	100998/2020	Sushma Ravindra Wankhede Vs MCGM	Suraj Kudalkar
<b>Sub Matter: NOTICE OF MOTION/0101137/2020</b>				
57	SUIT	100999/2020	Mr. Sanjeev Virendra Singh Vs MCGM	Suraj Kudalkar
<b>Sub Matter: NOTICE OF MOTION/0101138/2020</b>				
58	SUIT	101000/2020	Mrs. Archana Ashok Jadhav Vs MCGM	Suraj Kudalkar
<b>Sub Matter: NOTICE OF MOTION/0101139/2020</b>				
59	SUIT	101001/2020	Mr. Hanumanth Nagppa Gowda Vs MCGM	Suraj Kudalkar
<b>Sub Matter: NOTICE OF MOTION/0101140/2020</b>				

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60	SUIT	101002/2020	Doodhnath Jagram Maurya Vs MCGM	Suraj Kudalkar
<b>Sub Matter: NOTICE OF MOTION/0101141/2020</b>				
61	SUIT	101003/2020	Jacob Micheal Raj Paul Raj Vs MCGM	Suraj Kudalkar
<b>Sub Matter: NOTICE OF MOTION/0101142/2020</b>				
62	SUIT	101004/2020	Vijay Subramani Chettiar Vs MCGM	Suraj Kudalkar
<b>Sub Matter: NOTICE OF MOTION/0101143/2020</b>				
63	SUIT	101005/2020	Yashwant Shivram Wadkar Vs MCGM	Suraj Kudalkar
<b>Sub Matter: NOTICE OF MOTION/0101144/2020</b>				
64	NOTICE OF MOTION	101136/2020	Mrs. Manisha Shashikant Sabale Vs MCGM	Suraj Kudalkar
<b>( Main Matter SUIT/0100997/2020)</b>				
65	NOTICE OF MOTION	101137/2020	Sushma Ravindra Wankhede Vs MCGM	Suraj Kudalkar
<b>( Main Matter SUIT/0100998/2020)</b>				
66	NOTICE OF MOTION	101138/2020	Mr. Sanjeev Virendra Singh Vs MCGM	Suraj Kudalkar
<b>( Main Matter SUIT/0100999/2020)</b>				
67	NOTICE OF MOTION	101139/2020	Mrs. Archana Ashok Jadhav Vs MCGM	Suraj Kudalkar
<b>( Main Matter SUIT/0101000/2020)</b>				
68	NOTICE OF MOTION	101140/2020	Mr. Hanumanth Nagppa Gowda Vs MCGM	Suraj Kudalkar
<b>( Main Matter SUIT/0101001/2020)</b>				
69	NOTICE OF MOTION	101141/2020	Doodhnath Jagram Maurya Vs MCGM	Suraj Kudalkar
<b>( Main Matter SUIT/0101002/2020)</b>				
70	NOTICE OF MOTION	101142/2020	Jacob Micheal Raj Paul Raj Vs MCGM	Suraj Kudalkar
<b>( Main Matter SUIT/0101003/2020)</b>				

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71	NOTICE OF MOTION	101143/2020	Vijay Subramani Chettiar Vs MCGM	Suraj Kudalkar
<b>( Main Matter SUIT/0101004/2020)</b>				
72	NOTICE OF MOTION	101144/2020	Yashwant Shivram Wadkar Vs MCGM	Suraj Kudalkar
<b>( Main Matter SUIT/0101005/2020)</b>				
<b><u>NM REPLYREJOINER</u></b>				
73	NOTICE OF MOTION	103692/2017	Siddharth Lala Kamble - Suit Stamp No.10901 of 2017 Vs MCGM	S. K. Dubey
74	NOTICE OF MOTION	100936/2019	Mohd. Ismail Allabax Hirapure - Suit St. No.2632 of 2019 Vs MCGM	Pratap F. Singh
75	SUIT	100964/2019	Mr. Siddharth Lala Kamble Vs MCGM	S. K. Dubey
76	SUIT	101542/2019	Mohd. Ismail Allabax Hirapure Vs MCGM	Shri. Pratap F. Singh
<b>At 2 45 pm Afternoon Session</b>				
77	SUIT	102661/2010	RELIABLE EXPORTS AND ORS Vs MUNICIPAL CORPORATION OF GR. MUMBAI AND ORS	M.K.JAIN AND ASSO.
<b>Sub Matter: NOTICE OF MOTION/0100503/2019</b>				
<b>Sub Matter: NOTICE OF MOTION/0101452/2019</b>				
78	SUIT	101993/2017	Mr. Mehboob Sab Amin Sab Qureshi Vs 1. Brihanmumbai Mahanagarपालिका 2. City Survey Officer-III 3. A. H. Wadia Trust	S. N. Kadam
<b>Sub Matter: NOTICE OF MOTION/0103740/2018</b>				
<b>Sub Matter: NOTICE OF MOTION/0104685/2019</b>				
79	NOTICE OF MOTION	103740/2018	Mr. Mehboob Sab Amin Sab Qureshi Vs 1. Brihanmumbai Mahanagarपालिका 2. City Survey Officer-III 3. A. H. Wadia Trust	S. N. Kadam
<b>( Main Matter SUIT/0101993/2017)</b>				

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80	NOTICE OF MOTION	100503/2019	M/s. Reliable Exports and Anr. Vs B.M.C. and Anr.	Vidhii Partners
<b>( Main Matter SUIT/0102661/2010)</b>				
81	NOTICE OF MOTION	101452/2019	M/s. Reliable Exports and Anr. Vs MCGM And Anr	Vidhii Partners
<b>( Main Matter SUIT/0102661/2010)</b>				
82	SUIT	102469/2019	Parvez Saghir Ahmed Ansari Vs MCGM	Mr. J.S. Yadav
<b>Sub Matter: NOTICE OF MOTION/0103545/2019</b>				
83	NOTICE OF MOTION	103545/2019	Parvez Saghir Ahmed Ansari Vs MCGM	Mr. J. S. Yadav
<b>( Main Matter SUIT/0102469/2019)</b>				
84	SUIT	102936/2019	Rizwan Ahmed Mohd. S. Khan Vs MCGM	Mr. O.P. Singh
85	NOTICE OF MOTION	104685/2019	A.H. Wadia Trust - Applicant Orig. deft.no.3 Mr. Mehboob Sab Amin Sab Qureshi - Plff Vs Brihanmumbai Mahanagarपालिका and Ors.	Vigil Juris for Applicant
<b>( Main Matter SUIT/0101993/2017)</b>				
<b><u>CHAMBER SUMMONS</u></b>				
86	SUIT	102282/2018	Mr. Purshottam Shrirang Jadhav Vs MCGM	Ramesh R. Pandey
<b>Sub Matter: NOTICE OF MOTION/0103763/2018</b>				
87	NOTICE OF MOTION	103763/2018	Mr. Purshottam Shrirang Jadhav Vs MCGM	Ramesh R. Pandey
<b>( Main Matter SUIT/0102282/2018)</b>				
<b><u>REPLY</u></b>				
<b>At 11.00 AM Morning Session</b>				
88	SUIT	110103/1991	ARUN N MEHTA Vs LINK PALACE CO OF HSG SOC LTD AND ORS	A BHARAT AND CO J S YADAV 2A 4 TO 7 AND 10 TO 1`3

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89	MISC APPLICATION	100043/2020	Arun Nigjibhai Mehta - Applicant - Review Petition St. No. 2618-20 Vs Link Palace Co-Operative Housing Society Ltd.	A. Bharat and Co.
<b>At 2 45 pm Afternoon Session</b>				
90	SUIT	100355/2020	J. B. Metal Industrial Pvt Ltd Vs MCGM	Mr. Hardik J. Desai
<b><u>COMPLIANCE</u></b>				
<b>At 11.00 AM Morning Session</b>				
91	NOTICE OF MOTION	100828/2020	Zaibunnisa Mohd. Yakub Khan Suit St. A. N. Giri No. 2068/2020 Vs 1.The Asst. Commissioner, B.M.C.,L Ward 2. MCGM	
92	SUIT	100918/2020	Zaibunnisa Mohd. Yakub Khan Vs The Asst. Commissioner	A. N. Giri

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